COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

IA NO. 683 OF 2017 IN DFR NO. 2419 OF 2017

Dated: 8th November, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

NLC India Limited

...Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors.

....Respondent(s)

Counsel for the Appellant(s) : Ms. Anushree Bardhan

Ms. Ranjitha Ramachandran

Mr. Shubham Arya

Counsel for the Respondent(s) : Mr. S.K. Agarwal

Ms. Anubhuti Chaturvedi for R-2 to R-5

Mr. Shashi Kumar Jain

Mr. Tarun Ahuja

<u>ORDER</u>

List the matter on <u>16.11.2017</u>.

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai) Chairperson

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